

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:132  
ANSWERED ON:22.02.2011  
NON-UTILISATION OF MPLADS FUNDS  
Bali Ram Dr.

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether the Government has received complaints regarding under-utilisation of funds under the Members of Parliament Local Area Development (MPLAD) Scheme;
- (b) if so, the details thereof, State-wise and Union Territory-wise; and
- (c) the steps being taken by the Government to ensure optimum utilisation of MPLAD funds?

**Answer**

MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION (DR. M.S. GILL)

(a)&(b) Yes sir. The details of complaints on under-utilisation of MPLAD funds are at Annexure.

(c) The implementation of the scheme is monitored at various levels, viz., by Parliamentary Committees on MPLADS, and at the Central/State/UT and the district level. To ensure effective implementation and optimum utilization of funds under the MPLAD Scheme, the Ministry holds review meetings with the State/UT Government authorities periodically. The concerned district authorities are also directed from time to time, to expedite execution of works under the scheme and furnish the documents on time for release of MPLAD funds as per MPLADS guidelines.